

in the direction of raising additional resources has been reviewed in the Progress Report for 1951-52 and 1952-53 published by the Commission in May 1953 and placed recently on the Table of the House.

#### CHLOROPHYLL INDUSTRY

\*34. **Shri S. C. Samanta:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any Chlorophyll Industry in India;

(b) the raw materials required for the manufacture of Chlorophyll Concentrate; and

(c) the manner and purpose of its use?

**The Minister of Commerce and Industry (Shri T. T. Krishnamchari):**

(a) No, Sir.

(b) Fresh green leaves of certain plants and solvents such as alcohol, acetone and benzene.

(c) Chlorophyll is mainly used as a deodorant and as a colouring matter in a number of toilet, and pharmaceutical preparations.

#### REPORT OF U. N. EXPERT MISSION

\*35. **Shri B. C. Das:** Will the Minister of Planning be pleased to state:

(a) whether the U. N. Expert Mission headed by Prof. Horace Belshaw submitted any report to the U.N.O. on Community Project Centres in India; and

(b) if so, whether a copy of the report will be placed on the Table of the House?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) No.

(b) Does not arise.

#### SODIUM-CHLORIDE CONTENTS OF SALT

\*36. **Shri Raghavaiah:** Will the Minister of Production be pleased to state:

(a) whether Government have recently demanded an increase in the

sodium-chloride content of the salt manufactured in the salt centres of the Bombay State;

(b) if so, the sodium-chloride content prior to the new order of Government;

(c) the increase demanded now; and

(d) the reasons which necessitated this demand?

**The Minister of Production (Shri K. C. Reddy):** (a) Yes. The increased standard is applicable to salt manufactured under license all over India.

(b) 93 per cent.

(c) 1 per cent.

(d) This is in pursuance of Government's decision to attain by stages, the standard of purity of 96 per cent. sodium chloride content for edible salt fixed by the Indian Standards Institution, and recommended by the Salt Experts Committee.

#### SQUATTERS' COLONIES IN WEST BENGAL

\*37. **Shri Tushar Chatterjea:** Will the Minister of Rehabilitation be pleased to state:

(a) the Squatters' Colonies of West Bengal that have been regularised up to date;

(b) the basis on which regularisation has been made;

(c) the specific reasons for not regularising other Colonies; and

(d) whether Government have any plan with regard to those Colonies that have not been regularised?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) to (c). A pilot Scheme for the regularisation of three Squatters' Colonies viz. Sahid Jatin Dass, Bijoynagar and Deshapriyanagar was sanctioned in October 1952 and now nearing completion. Preliminary work in this connection as regards other colonies has also been taken up and sanctions will be issued on receipt of final estimates from the Government of West Bengal